

West Bengal. These activities relate to modernisation of artisans 'design of handloom weaving, development of CAD system for Baluchari Saree, evaluation of Pachmura clay for Terracotta products using fly ash and upgradation of common clay pottery of Rani Bagh, Bankura.

(c) There is no reference as regards CSIR Science & Technology field station at Bankura.

[Translation]

Security 93
Misuse of Passes

1935. SHRI MOTILAL VOJRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Mantralay on mein Pravesh Ke Passon ka durupayog" appearing in the "Rashtriya Sahara" dated January 5, 1999;

(b) if so, the persons found responsible for issue of these special passes to private persons and the purpose thereof;

(c) whether the Government has conducted any inquiry for misuse of special passes;

(d) if not, the reasons therefor;

(e) whether the Government propose to inquire to ascertain whether these passes were used to collect confidential information; and

(f) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) to (f) The news-item contains several allegations that are factually not correct. No irregularities in issue of passes to non-officials or instance of misuse of these passes for collection of confidential information by unauthorised persons have come to the notice of the Government.

[English]

*SC/ST) OR
Women*
Unwed Mothers among Tribals

1936. SHRI MULAPALLY RAMACHANDRAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have any project/scheme for rehabilitation and protection of unwed mothers among tribals of Wyanad and other areas in Kerala;

(b) if so, the details thereof;

(c) whether any representation is pending with the Government; and

(d) if so, the action taken by the Government in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Act 15
Essential Commodities Act, 1980 *94*

1937. SHRI JANG BAHADUR SINGH PATEL:
SHRI NIKHILANANDA SAR:
SHRI G. GANGA REDDY:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2509 dated December 15, 1998; regarding "blackmarketing/hoarding of commodities" and state:

(a) the details of the provisions of the prevention of blackmarketing and maintenance of supplies of Essential Commodities Act, 1980 under which State Governments can take action against the persons involved in blackmarketing of essential commodities;

(b) whether the gravity of offence has been prescribed in these Acts'

(c) if so, the details thereof; and

(d) the time by which the Essential Commodities (Special Provision) Act, 1981 is likely to be amended?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) Under section 3(1) of the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980, the State and Central Governments can issue orders of detention against persons whose activities are found prejudicial to the maintenance of supplies of commodities essential to the community.

(b) No, Sir.

(c) Does not arise.

(d) The Essential Commodities (Special Provisions) Act, 1981 has lapsed w.e.f. 31.8.97. The Essential Commodities (Amendment) Bill, 1999 has been introduced in the current Session of Parliament. This Bill incorporates certain important provisions of the earlier Essential Commodities (Special Provisions) Act, 1981.

Testing of New Drug *Medicine*

1938. SHRI RANJIB BISWAL: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Scientists at Central Drug Research Institute in Lucknow have tested a new drug for the treatment of Malaria;

(b) if so, whether the new drug has been put to use to eradicate Malaria; and

(c) if so, the result thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes Sir, Central Drug Research Institute, Lucknow in collaboration with Central Institute of Medicinal & Aromatic Plants, Lucknow have developed and tested a new drug for the treatment of chloroquine resistant Plasmodium falciparum malaria. The drug named Arteether is a semi-synthetic derivative of the active constituent artemisinin in which is obtained from the plant Artemisia annua. The drug has been granted marketing permission for use in severe malaria including cerebral malaria and as a second line in Chloroquine resistant malaria cases only for supply to hospitals and is prohibited for sale in retail outlets.

(c) Post-marketing surveillance data of 300 patients received from the clinicians from 6 states has shown that the drug is safe and effective. The post-marketing surveillance is continuing.

[Translation]

Navodaya Vidyalyayas

1939. SHRI CHANDRASHEKHAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the scheme of the Government for construction of a building for Navodaya Vidyalyayas;

(b) the number of Navodaya Vidyalyayas are running without buildings in M.P.; and

(c) the steps taken for construction of buildings for such Vidyalyayas in the State particularly in Mahasamund?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) construction work of the Jawahar Navodaya Vidyalyayas buildings are being assigned to various Construction Agencies of State Government/Central Government/Government Undertakings in different phases.

(b) and (c) Nine Vidyalyayas are running without their own buildings in the State. Construction is in progress in these schools except in Chhindwara where land has not yet been made available. Samiti has not sanctioned any Vidyalyaya for Mahasamund. Requisite funds have been released to the concerned construction agencies for the early completion of the Vidyalyaya buildings.

[English]

women
96-97

ADARNA Scheme in AP

1940. SHRIMATI LAKSHMI PANABAKA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government of Andhra Pradesh has requested to the Union Government to extend assistance for the ADARNA Scheme and other programmes in the State which are meant for upliftment of women students and unemployed youth belonging to the backward community;

(b) if so, the total demand made by the State Government in this regard;

(c) if so, whether the Union Government have accepted the demand; and

(d) if so, the total amount being sanctioned to Andhra Pradesh in making the ADARNA Scheme successful?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (d) No Sir. However a proposal